

ITEM NO.18

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 10-12/2011, I.A. Nos. 13-15/2012 in Civil Appeal No(s).
9142-9144/2010

RAM SIROMANI TRIPATHI AND ORS.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(for impleadment and impleadment as petitioner)

Date : 08/10/2014 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
[IN CHAMBER]

For Appellant(s)

Dr. Vinod Kumar Tewari, Adv.
Mr. K. L. Janjani, Adv.

For Respondent(s)

Mr. Vikas Bansal, Adv.
Mr. Gaurav, Adv.
Mr. Anuvrat Sharma, Adv.

Mr. Ravindra Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the aforesaid interlocutory applications shall be listed
before a regular Bench for hearing along with main matters.

(VINOD KUMAR)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER